

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, NADIA

ORDER NO: 115

In view of the directions of the Ld. District Judge, Nadia vide his Order No. 169 dated 19.05.2021; the earlier Order No. 111 dated 17.05.2021 of this Office is partially modified in the following manner.

1. **In the Court of Ld. Chief Judicial Magistrate / Additional Chief Judicial Magistrate, Nadia at Krishnagar-** Regular Police File will take place on Monday, Wednesday and Thursday and on the rest of the days of the weeks i.e. on Tuesday, Friday, Saturday and Sunday only Holiday Police Remand File will take place.

It is further mention that on 20.5.2021 Ld. Chief Judicial Magistrate, Nadia shall remain in charge of the Court of Ld. Addl. Chief Judicial Magistrate, Krishnagar, Nadia and on 27.5.2021 Ld. Addl. Chief Judicial Magistrate, Krishnagar, Nadia shall remain in charge of the Court of Ld. Chief Judicial Magistrate, Nadia.

2. **One Court of Ld. Judicial Magistrate shall remain in charge of the Court of other Ld. Judicial Magistrates :** On 20.05.2021 Sri Parijat Chakraborty, Ld. Judicial Magistrate, 6th court, Krishnagar, Nadia and on 27.05.2021 Smt. Pragyamita Sen Sarkar, Ld. Judicial Magistrate, 3rd Court, Krishnagar, Nadia will remain in charge of other Court of Ld. Judicial Magistrates at Sadar Court, Krishnagar.

3. Accounts Section and Copying Section under this establishment shall not be functional on Thursday of this week and in the next week.

A copy of this order be communicated to the Ld. District Judge, Nadia for his kind information.


The order be also uploaded in the official website of the District Judiciary for the information of the Ld. Lawyers, Staff and litigant public at large.

Thus this earlier office order No. 114 Dated 19.5.2021 is partially modified.

Inform.


Dated-Krishnagar,
the 20th May, 2021

Memo No- 531 (9) Date- 20.05.2021


Chief Judicial Magistrate, Nadia
~~Chief Judicial Magistrate~~
Nadia

Copy forwarded for information and taking necessary action to :

1. Ld. District Judge, Nadia
2. The Judge-in-charge, Nazareth Department, Krishnagar, Nadia
3. The Ld. A.C.J.M, Krishnagar, Nadia
- 4 -8. Ld. J.M. 2nd / 3rd / 4th / 5th / 6th Court Krishnagar, Nadia
9. G.R.O, Krishnagar, Nadia is directed to inform to all the concerned P.S. to inform them to produce their accused persons before 11 a.m. positively on each holiday.
10. Ld. A.P.P, Criminal Court, Krishnagar, Nadia
11. Nodal Officer / System Officer, e-Court Project, Nadia


Chief Judicial Magistrate, Nadia
~~Chief Judicial Magistrate~~
Nadia